

ITEM NO.29

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 1288/2025

JOGRAJ & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 29-07-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Muddam Thirupathi Reddy, AOR

For Respondent(s) :

Ms. Sakshi Kakkar, AOR

Ms. Sakshi Dubey, Adv.

Mr. Ajay Singh, Adv.

Mr. Himanshu Shukla, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole Respondent is duly represented.

Original records of High Court and Trial Court have not been  
received yet. Issue reminder.

List again on 08.09.2025.

MASHROOR ALAM KHAN  
Registrar

pm